

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 147 of 2019

IN THE MATTER OF:

Agarpara Company Ltd. ...Appellant

Versus

Agarpara Jute Mills Ltd. & Ors. ...Respondents

Present

For Appellant: Mr. Abhijeet Sinha, Mr. Sadapura Mukherjee, Mr. Kamlesh Vedula and Mr. Saikat Sarkar, Advocates.

For Respondents: Mr. Sanjiv Sen, Senior Advocate with Mr. Atanu Mukherjee, Advocate for Respondent No.1.

Mr. Gaurav Kejriwal and Ms. Indrani Mukherjee, Advocates for Respondent No.29.

Mr. Avneesh Garg and Mr. Ashok Kumar Jain, Advocates for Respondent No.25.

With

Company Appeal (AT) No. 155 of 2019

IN THE MATTER OF:

Lakeview Agencies Pvt. Ltd. & Ors. ...Appellants

Versus

Agarpara Jute Mills Ltd. & Ors. ...Respondents

Present

For Appellants: Mr. Sugam Seth, Advocate.

For Respondents: Mr. Sanjiv Sen, Senior Advocate with Mr. Atanu Mukherjee, Advocate for Respondent No.1.

Mr. Gaurav Kejriwal and Ms. Indrani Mukherjee, Advocates for Respondent No.29.

Mr. Avneesh Garg and Mr. Ashok Kumar Jain, Advocates for Respondent No.25.

Mr. Sayan Ray, Advocate.

Mr. Arjun Agarwal, Advocate for Respondent No.13,

Mr. Krishnandu Dutta, Advocate for Respondent No.16.

With
Company Appeal (AT) No. 169 of 2019

IN THE MATTER OF:

Mahendra Sharma & Anr. ...Appellants

Versus

Agarpara Jute Mills Ltd. & Ors. ...Respondents

Present

For Appellants: Mr. Abhijeet Sinha, Mr. Sadapura Mukherjee,
Mr. Kamlesh Vedula and Mr. Saikat Sarkar,
Advocates.

For Respondents: Mr. Sanjiv Sen, Senior Advocate with Mr. Atanu
Mukherjee, Advocate for Respondent No.1.

Mr. Gaurav Kejriwal and Ms. Indrani Mukherjee,
Advocates for Respondent No.29.

Mr. Avneesh Garg and Mr. Ashok Kumar Jain,
Advocates for Respondent No.25.

ORDER

22.01.2020 Post these Appeal(s) 'for admission (after notice)' on
3rd February, 2020 at 03:00 PM.

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

[Shreesha Merla]
Member (Technical)

Ash/RR